

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.208 - **CP(IB)/60(AHM)2021**

**With**

ITEM No.209 - IA/817(AHM)2021

**Proceedings under Section 95(1) IBC**

**IN THE MATTER OF:**

State Bank of India

.....**Applicant**

V/s

Pravin Kumar Tayal

(Personal Guarantor)

.....**Respondent**

**Order delivered on 28/11/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Advocate

For the Respondent : Mr. Harmish K Shah, Advocate

**ORDER**

Heard the Ld. Counsel for the applicant. The Ld. Counsel for the applicant further stated he seeks some more time to file a written synopsis and requested for a short date. Respondent to file reply if any.

List the matter on 08.12.2023.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**